

Subject: Draft Food Safety and Standards (Food Products Standards and Food Additives) Amendment Regulation 2017 sub-omission of labelling requirements for Beverages Non-Alcoholic Carbonated,-.

FORMAT FOR SENDING THE COMMENTS AND SUGGESTIONS

Sr. No.	Name and Address of the organisation/person, contact number and E-mail	Relevant section in the draft notification on which comments are being provided	Comments/suggestion	Rationale	Remarks

Date:

Place:

Name and signature